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THE HIGH COURT OF KERALA

Kochi - 682 031

Dated- 19.06.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

Read : 1. High Court proceedings No.A2-6916/2016 dated 13.06.2017  
2. Submissions dated 19.06.2017 from the persons concerned

ORDER NO. A2-6916/2016(2)

The following persons, who have been offered appointment as Assistants in the High Court Service as per the High Court proceedings read above, are permitted to join duty on **19.06.2017 F. N.** and are posted to the Sections mentioned against their names.

1. Smt. Hitha Bhaskar : 'E'
2. Smt. Anu C. S. : 'I'
3. Smt. Jenimol E.S. : **O.P.(Common Pool)**

Smt. Jenimol E. S. will be eligible for compensatory allowance @ ₹1000/-p.m for attending cause list work.

(By Order)

V. Sudhakaran  
Assistant Registrar (H.G.)

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To

- The persons concerned
- The Joint Registrar concerned, High Court.
- The Deputy Registrars concerned, High Court.
- The Private Secretary to Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrars concerned and Chief Librarian, High Court
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court.
- The 'G' (Accounts – II & III) Sections, High Court.